## RAJASTHAN HIGH COURT, JODHPUR

## :: NOTIFICATION ::

No.: 09/Misc./2025

Date: 28.05.2025

In partial modification of this office notification no. 06/Misc./2025 dt. 17.04.2025, it is informed that as Hon'ble Mr. Justice Pramil Kumar Mathur is not available from 23.06.2025 to 27.06.2025 therefore, in place of His Lordship, following Hon'ble Judges are nominated as Vacation Judge for the period mentioned against their names:-

## SITTING OF HON'BLE VACATION JUDGES AT JAIPUR BENCH, JAIPUR

S.No.	Name of Hon'ble Vacation Judge	Period of Sitting		Duration
		From	То	(in Days)
1.	Hon'ble Mr. Justice Ashutosh Kumar	23.06.2025	25.06.2025	3 days
2.	Hon'ble Mr. Justice Sudesh Bansal	26.06.2025	27.06.2025	2 days

BY ORDER

(Shailendra Vyas) REGISTRAR (ADMN.)

Date: 28.05.2025

## No. GEN/XII/04/2025/SC-1/969

Copy to the following for information & necessary action :-

- 1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High
- 2. Private Secretary to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
- 3. Secretary General, Supreme Court of India, New Delhi
- 4. Registrar General, Rajasthan High Court.
- 5. Registrar General, All the High Courts.
- 6. Secretary, Department of Law & Justice, Government of India, New Delhi.
- 7. Chief Secretary, Government of Rajasthan, Jaipur
- 8. Principal Secretary, Government of Rajasthan, Law Department, Jaipur.
- 9. Secretary to the Government, Home Department, Jaipur.
- 10. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
- 11. All Registrars/O.S.D. ,Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 12. Registrar, Rajasthan High Court, HQR Delhi, Bikaner House, Shahjhan Road, New Delhi 110011.
- 13. Registrar-cum-CPC, Rajasthan High Court Jaipur Bench, Jaipur for uploading the same on the official website.
- 14. Registrar (Judl.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur with the direction to instruct the Stamp Reporters that during this period they shall ensure that the motion is accompanied with an application for urgency in civil matters for being entertained for the satisfaction of Hon'ble Vacation Judge.

- 15. All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench,
- 16. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- 17. All Assistant Registrars/Court Officers/Sr. Librarians/A.O.J./Court Masters/ A.A.Os., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

18. Member Secretary/Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur/

- 19. All the District & Sessions Judges.
- 20. Presiding Officers, All Tribunals.
- 21. Director, Rajasthan State Judicial Academy, Jodhpur.
- 22. Superintendent, Government Press, Jaipur for publication in the next Rajasthan Rajpatra Edition
- 23. Chairman, All India Lawyers' Union, Rajasthan Unit-44, Subhash Marg, C-Scheme, Jaipur.
- 24. Director, Public Relations Officer, Rajasthan, Jaipur.
- 25. The Advocate General, Rajasthan, Jaipur.
- 26. The Addl. Solicitor General of India/ Deputy Solicitor General of India, Jodhpur/Jaipur.
- 27. All the Additional Advocate General, Rajasthan, Jaipur/Jodhpur.
- 28. The Government Advocate, Rajasthan, Jaipur/Jodhpur.
- 29. Secretary, Bar Council of Rajasthan, Jodhpur.
- 30. President, Rajasthan High Court Advocate's Association, Jodhpur.
- 31. President, Rajasthan High Court Lawyer's Association, Jodhpur.
- 32. President, Rajasthan High Court Bar Association, Jaipur.
- 33. President, The Jaipur Bar Association, Jaipur.
- 34. Official Liquidator, Attached to the Raj. High Court Bench, Jaipur, plot No G.6-7, Corporate Bhawan, Near 22 Godam flyover, Civil lines, Jaipur Official Liquidator, Attached to the Raj. High Court ,Jodhpur-Plot No. 4 Goverdhan Tower, Maan Ji ka Hatha, Paota, Jodhpur
- 35. Registrar, Central Administrative Tribunal, Jodhpur
- 36. Editor, Indian Law Reports, Rajasthan Series, Rajasthan High Court, Jodhpur.
- 37. Editor, Rajasthan Patrika/Dainik Bhashkar/Dainik Navjyoti, Jodhpur.

30 3 00 Fi 205 REGISTRAR (ADMN.)